

I would like to request the hon. Home Minister, who is present here, kindly to issue directives to the Andaman and Nicobar Islands Administration so that the services of these ad hoc employees are regularised and those vacant posts are filled up immediately.

MR. SPEAKER : Now I call upon Shri T. Govindan to raise his matter. Please state very briefly and do not give the whole thing.

SHRI T. GOVINDAN (Kasargod) : Sir, I am going to raise the question of Pooyamkutti Project.

The Environment and Forest Department is again putting hurdles in front of this project. The Kerala people are very anxious in getting this project cleared. I request the Government of India to reconsider the role of the Environment and Forest Department. It is putting hurdles in front of the hydro-electrical projects.

I would like the House to recall the request made by the Kerala Chief Minister and the Kerala State Government to convene a meeting of the concerned to discuss the matter and to give sanction immediately to Pooyamiutti hydro-electrical project.

MR. SPEAKER : Now, Zero Hour is over.

12.35 hrs.

#### ELECTIONS TO COMMITTEES

##### (i) Committee on Estimates

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANT JENA) : Sir, I beg to move :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, Thirty Members from among themselves to serve as members of the Committee on Estimates for the term ending on the 30th April, 1987."

MR. SPEAKER : The question is :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, Thirty Members from among themselves to serve as members of the Committee on Estimates for the term ending on the 30th April, 1987."

*The motion was adopted.*

12.37 hrs.

(Mr. Deputy-Speaker in the Chair)

[English]

##### (ii) Committee on Public Accounts

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANT JENA) : Sir, I beg to move :

"That the Members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rule of Procedure and Conduct of Business in Lok Sabha, Fifteen Members from among themselves to serve as members of the committee on Public Accounts for the term ending on the 30th April, 1997."

MR. DEPUTY-SPEAKER : The question is :

"That the Members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rule of Procedure and Conduct of Business in Lok Sabha, Fifteen Members from among themselves to serve as members of the committee on Public Accounts for the term ending on the 30th April, 1997."

*The Motion was adopted.*

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANT JENA) : Sir, I beg to move :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term ending on the 30th April, 1997 and do communicate to this House the names of the Members so nominated by Rajya Sabha."

MR. DEPUTY-SPEAKER : The question is :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term ending on the 30th April, 1997 and do communicate to this House the names of the Members so nominated by Rajya Sabha."

*The motion was adopted.*